

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 30/2023/EZ

SUBHAS DATTA

.....APPLICANT(S)

VERSUS

THE WEST BENGAL POLLUTION CONTROL BOARD
& ORS.

..... RESPONDENT(S)

AFFIDAVIT ON BEHALF OF THE RESPONDENT NO. 4,
i.e. THE WEST BENGAL POLLUTION CONTROL
BOARD.

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Filed by

DIPANJAN GHOSH
ADVOCATE
HIGH COURT AT CALCUTTA

2
SL No. 67 of 07/08/23



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BOARD.**

Most Respectfully Sheweth

I, Dr Dipanjana Maulik, aged about 52 years, by Religion - Hindu,
posted at Malda Regional Office, West Bengal Pollution Control

07 AUG 2023

Board, residing at 67/2/2, College Road, District- Howrah, do hereby solemnly declare and say as follows:-

01. That, I am the Senior Environmental Engineer, Posted at Malda Regional Office, West Bengal Pollution Control Board (hereinafter will be referred to as the 'State Board') and look after this case and as such I am well acquainted with the facts and circumstances of the case. I have been duly authorized by the Respondent No.4 , to affirm this Affidavit on its behalf and as such, I am competent to do so.

02. That, this affidavit is being affirmed in pursuance to the solemn order passed by the Hon'ble Tribunal dated 05 .07.2023.

03. That, in compliance to the order of the Hon'ble National Green Tribunal dated 22.03.2023, the deponent being In-charge of Malda Regional Office represented West Bengal Pollution Control Board in the Committee. The deponent accompanied all members during the visit of Chatra Beel and surrounding areas.

07 AUG 2023



04. That, deponent has perused the affidavit of Additional District Magistrate, Malda sworn on 3rd July, 2023, where it was mentioned that " it is pertinent to mention that all the members have signed in Committee report excepting Senior Environmental Engineer, West Bengal Pollution Control Board Dr. Dipanjana Maulik." Be it mentioned, that I have signed the report on 30.06.2023 adding two additional points and sent it through proper channel.

Copy of the signed report is annexed and marked as "R".

05. That, in the said report I like to add the followings:-

1) In Para 1d(steps/action for prevention encroachment in future, where it is written that " District Registrar has been requested not to execute any Deeds in Mouzas following under Chatra Beel, without NOC from the office of the Additional District Magistrate (L & LR), deponent likes to add "as per authenticate historical reports."

In 2) Para A(further action may be taken by the District Administration), deponent likes to add Chatra Beel should be considered as NBA (Nature Based Assets) and NBS (Nature Based Solution)."

07 AUG 2023

06. It is therefore respectfully prayed that Hon'ble Tribunal may pass such order/orders as it deems fit and proper in the interest of justice.

Dipanjana Maulik
06.08.2023.
DEPONENT



07 AUG 2023

VERIFICATION

I, Dipanjana Maulik, aged about 52 years, by Religion - Hindu, posted at Malda Regional Office, West Bengal Pollution Control Board, residing at 67/2/2 College Road, District-Howrah, do hereby solemnly declare and say as follows:-

1. That, I am the Senior Environmental Engineer, West Bengal Pollution Control Board and I am well acquainted with the facts and circumstances of the instant Original Application.

2. That, the statements made in paragraph 1 of this affidavit is true to my knowledge and belief.

3. That, the statements made in paragraphs 2 to 5 of this affidavit are my information derived from the records available in the office of the State Board which I verily believe to be true and the rest are my respectful submission before this Hon'ble Tribunal.

Dipanjana Maulik
06.08.2023
DEPONENT

Identified and Settled by me

Dipanjana Ghosh

Advocate

WBPCB

Solemnly Affirmed &
Declared Before Me
On Identification By

SARBANI MITRA
NOTARY
Regd. No.-5515/08

07 AUG 2023



- 7 -

Rathis Som <rathis1.som@gmail.com>

Chaatra beel

1 message

Rathis Som <rathis1.som@gmail.com>
To: secretary.envn.wb22@gmail.com

Fri, Jun 30, 2023 at 4:16 PM

Respected Madam,
Enclosed please find the copy of report of Chatra Beel signed by Dipanjan Madam.
with regards
Rathis

 **final malda_0001.pdf**
1016K



Report of the Committee constituted in compliance with the Order Passed by Hon'ble National Green Tribunal (EZ) in OA NO 30/2023/EZ on 22.03.2023.

Members of the Committee Constituted for Conservation and Management of Chatra Beel as per order of Hon'ble NGT (EZ):

Smt. Neelam Meena , IAS
Principal Secretary & Director,
Institute of Environmental studies and Wetland Management

Shri Debojit Bose , WBCS(Exe.)
OC – Municipal Affairs

Dr. Dipanjana Maulik,
Senior Environmental Engineer,
West Bengal Pollution Control Board

Md. Kauser Ali, WBCS (Exe.)
EO, English Bazar Municipality, Malda

Smt. Shampa Hazra , WBCS(Exe.)
Additional District Magistrate (LR)
Malda

Mr. Tarak Das
Technical Assistant,
East Kolkata Wetland Management Authority



In compliance with the order of the Hon'ble NGT, the Committee held a meeting at the District Collectorate, Malda with other district officials and visited Chatra Beel at English Bazar Municipality.

It was found that a number of illegal constructions have already been taken place and apart from this garbage, plastic products, domestic wastes and Construction an& Demolition waste along with other debris are being dumped at many places for the encroachment purpose. At many places after filling up of the water area, plotting has also been made by raising around one feet high boundary wall. Untreated sewage water of the English Bazar Municipality is also being discharged in the Chatra Beel.

Recommendation of the Committee and action taken by the District Administration:

1. Steps / Actions for prevention of encroachment in future:

- a. Executive Officer, English Bazar Municipality has been directed to install permanent notice boards at different locations of the Beel to make the public aware about the restrictions in land use in the wetland area.

- b. Public announcements to be made through miking by the Municipal Administration in order to inform citizens towards the conservation efforts and significant of the Chatra Beel and help administration to stop further encroachment.
- c. District and Police authorities have been asked to keep strict vigil on dumping of the waste and other material to prevent further encroachment. The Superintendent of Police, Malda has already been requested in this regard by the District Authority.
- d. District Registrar has been requested not to execute any deeds in Mouzas falling under Chatra beel area, without NOC from the Office of the Additional District Magistrate (L&LR).

A. Further actions which may be taken by the District Administration:

- a) A drone survey shall be conducted at an earliest by District Administration to get clear picture of the present land use pattern of the wetland.
- b) The English Bazar Municipality may conduct phase-wise removal of garbage and other wastes from the instant location for restoration of the instant wetland. And it may also set up STPs to prevent release of untreated water in the Beel.
- c) Demarcation of the boundary of the wetland along with the Geo-mapping is to be commenced by the District Administration with the help of Department of Fisheries and Department of Science & Technology & BT and Department of Land & Land Reforms & RR & R.
- d) For removal of illegal encroachments and restoration of the said water body, the District Administration will take necessary steps.
- e) District Administration may initiate the process for declaring the Chatra Beel as significant wetland as per the Wetlands (Conservation & Management) Rule, 2017 and send the proposal for such notification to the concerned department.



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Smt. Neelam Meena, IAS
Principal Secretary &
Director, Institute of Environmental Studies and
Wetland Management

Smt. Shampa Hazra, WBCS(Exe.)
Additional District Magistrate (LR) Malda

Shri Debojit Bose, WBCS(Exe.)
OC - Municipal Affairs, Malda

Md. Kauser Ali, WBCS (Exe.)
EO, English Bazar Municipality, Malda

*addition to above mentioned pt section A of this
memo, I add in A.d) "as per authenticated historical
records in A.O) Chatra, will should be considered as NBA
NBS".
Date 30/06/2023*

Dr Dipanjana Maulik,
Senior Environmental Engineer, WBPCB

De
Mr. Tarak Das,
Technical Assistant,
East Kolkata Wetlands Management Authority

NBA: Nature Based Assets
NBS: Nature Based Solution

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